	ANNEXURE 3														
Name of the corporate debtor: Date of commencement of liquidation:										List of stakeholders as on :					
	List of operational creditors (Workmen)														
		Name of work man	Details of claim received		Details of claim admitted										
S1. No.	Name of authorised representative, if any		Date of receipt	Amount	Total Amount of claim admitted	Amount of claim for the period of twenty four months preceeding the liquidation commencment date	Nature of claim	Whether related party?	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks , if any	
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	
2	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	
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